NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: TCP/22/2016

NAME OF THE PETITIONER(S): Anand P. Fredrick

NAME OF THE RESPONDENT(S): Coromandel Indag Products India Limited and Others

UNDER SECTION: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION FOR WHOM

1. B. Maninaran

R, , R3, R4, R5

B Clark Colon Rizzins

2. S. manoskumar

(B. Bhoward)

Counsel for pelitions

ORDER

Shri S Manoj Kumar, representing counsel for petitioner present. Shri B Manimaran, counsel for R1, R3, R4 & R5 present. No representation on behalf of R2. Time extended at request for final hearing. Counsel for petitioner is directed to inform the next date of hearing to R2. Put up on 10.03.2017 at 10.30 A.M.

(K.Anantha Padmanabha Swamy) Member (Judicial)